

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No. 26 of 2017
Date of order : 08-01-2018

Between :

B Rama Chandra Murthy,
S/o Late B.Mallikarjuna Sarma, Aged 63 years,
Senior Private Secretary (Retd.),
O/o Chief Commissioner of Income Tax, Hyderabad,
R/o Flat No.205, G-Block, Satyanarayana Enclave,
Madinaguda, Miyapur, Hyderabad.Applicant

AND

1. Union of India,
Ministry of Finance,
Rep by its Finance Secretary,
New Delhi.
2. Union of India,
Ministry of Personnel Public Grievances & Pensions,
Rep by its Secretary,
Department of Pensions and Pensioners Welfare,
New Delhi.
3. The Principal Chief Commissioner of Income Tax,
Andhra Pradesh & Telangana, Hyderabad.
4. The Chief Commissioner of Income Tax, Hyderabad.
5. The Addl. Commissioner of Income Tax,
Range II, Hyderabad. ...Respondents

Counsel for the Applicant: Mr A Rajendra Babu
Counsel for the Respondents : Mr M.Brahma Reddy, Addl CGSC

CORAM :

THE HON'BLE MR. K.N.SHRIVASTAVA,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.K.N.Shrivastava,Administrative Member)

None for the applicant. Mr M.Brahma Reddy, learned Standing
Counsel appears for the Respondents.

2. It is noticed from the record that on several earlier days of listing none was present for the applicant. These dates are 30.01.2017, 27.02.2017, 03.07.2017, 24.07.2017 and 16.08.2017. This goes to show that the applicant has lost interest in prosecuting the case. Hence this Original Application is dismissed for default for appearance and non-prosecution.

3. No order as to costs.

(K.N.SHRIVASTAVA)
ADMINISTRATIVE MEMBER

Dated : 08th January, 2018.
Dictated in Open Court.